


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.204 of 2017 In CP (IB) No.172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KRISHNA	Adv.	9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. V. Srinivas	RRP	9959223615	
P. Sri harsha Reddy	Advocate	9246297760	

Heard Dr.S.V.Rama Krishna, learned counsel for the Petitioner and Dr.K.V.Srinivas, Resolution Professional, Mr.P.Sri Harsa Reddy, learned counsel for the Respondent.

Post the case on 16.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)